GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1552

TO BE ANSWERED ON THE 29TH JULY, 2025

CULTIVATION OF PULSES

1552. SHRI NARESH GANPAT MHASKE:

SHRI RAVINDRA DATTARAM WAIKAR:

DR. SHRIKANT EKNATH SHINDE:

SHRI RAJESH VERMA:

SMT. SHAMBHAVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to expand the mission to newer regions or States to meet the domestic demand for pulses sustainably;
- (b) whether the Government has assessed or identified agro-climatic zones best suited for pulses cultivation;
- (c) the details of the total area covered, production targets met and estimated reduction in imports of pulses, State-wise and year-wise;
- (d) the details of the number of farmers who have benefited under the aforementioned mission since its launch along with support provided for seed kits and inputs, State-wise and year-wise;
- (e) the details of the measures which are being taken to ensure timely availability of quality seeds, fertilizers and irrigation support for pulses growers under the mission; and
- (f) the details of the steps taken by the Government under the mission to enhance productivity through distribution of high-yielding varieties, technology adoption and mechanization support?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The Government of India is implementing various schemes to supplement the efforts of states/UTs for the welfare of farmers in the country. The Department of Agriculture and Farmers Welfare (DA&FW) is implementing National Food Security and Nutrition Mission-Pulses (NFSNM-Pulses) in all the 28 States and 2 Union Territories (UTs) viz. Jammu & Kashmir and Ladakh with the objective to increase pulses production through area expansion and productivity enhancement. Under NFSNM-Pulses, the incentives are provided to the farmers, through the States/UTs, on crop production and protection technologies, cropping system based

demonstrations, production & distribution of certified seeds of newly released varieties/hybrids, integrated nutrient and pest management techniques, capacity building of farmers through trainings during cropping season etc. In addition, Government of India also provides flexibility to the states for state specific needs under Pradhan Mantri-Rashtirya Krishi Vikas Yojana (PM-RKVY). The Indian Council of Agricultural Research (ICAR) has identified agro-climatic zones suited for pulses cultivation in the country, among these agro-climatic zones, Central Zone and South Zone are the most important for pulses production.

(c) to (f): The state-wise area coverage and production of total pulses during last three years (i.e., 2022-23 to 2024-25) is at Annexure-I. The production, import, export and total availability of pulses during 2021-22 to 2023-24 is as under:

(in lakh tonnes)

Year	Production	Import*	Export*	Total Availability	
	1	2	3	4 =(1+2)-3	
2021-22	273.02	27.00	3.87	296.15	
2022-23	260.58	24.96	7.63	277.91	
2023-24	242.46	47.39	5.94	283.91	

*Source: Directorate General of Commercial Intelligence & Statistics (DGCIS), Kolkata

Under NFSNM programme, annual action plans of the states are approved by respective State Sanctioning Committee after Level (SLSC) the recommendations/inputs from DA&FW, wherein state-wise component-wise physical and financial targets are communicated to states, therefore, the state-wise allocation and release of fund under NFSNM-Pulses during last 3 years is given at Annexure-II. Further, the details of beneficiaries under NFSNM-Pulses is maintained by respective state governments. For providing access of quality seeds to farmers, the Government of India coordinates with all the States in the meetings held on All-India Seed Requirement and Availability through the mechanism of Zonal Seeds Review Meetings prior to each sowing season. The Government of India has launched Seed Authentication, Traceability & Holistic Inventory (SATHI) portal for effective monitoring, to bring transparency and to maintain over all inventory of seed starting from Nucleus-Breeder-Foundation-Certified Seed.

In order to ensure the adequate availability of good quality of fertilizers to the farmers, Government of India assess the requirement of major fertilizers, namely urea, DAP, MOP, complexes and SSP fertilizers, before each cropping season (viz. Rabi and Kharif). This assessment is made through "Zonal Conferences for Agricultural Inputs" organised by the Department of Agriculture and Farmers Welfare (DA&FW). The requirement of fertilizers assessed by DA&FW is intimated to the Department of Fertilizers to ensure seamless availability of fertilizers before the cropping season starts. Further, the availability of fertilizer is monitored on weekly basis with State Governments through Video Conference.

The Per Drop More Crop (PDMC) scheme is being implemented by DA&FW in the Country from 2015-16. PDMC focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation Systems. The Sub-Mission on Agricultural Mechanization' (SMAM) is implemented in all the States with the specific objectives of increasing the reach of farm mechanization to small and marginal farmers and to the regions where availability of farm power is low and promoting 'Custom Hiring Centers' to offset the adverse economies of scale arising due to small land holding & high cost of individual ownership of agricultural machines. To increase the production and productivity of pulses, under NFSNM programme assistance is given to farmers for various interventions such as demonstration of latest crop production technologies, distribution and production of newly released high yielding varieties, INM & IPM technologies etc. The progress of various interventions under NFSNM-Pulses during last 3 years is as under:

Interventions	2022-23	2023-24	2024-25*
Demonstrations (Lakh Ha)	2.81	3.61	3.41
Seed Distribution (Lakh Qtls)	2.27	1.74	1.59
Seed Production (Lakh Qtls)	2.12	2.70	1.75
INM & IPM (Lakh Ha)	17.98	11.39	16.26

^{*}Progress is tentative, subject to change based on revised receipt from states/UTs.

The State-wise area coverage and production pf total pulses during 2022-23 to 2024-25 is as under:

	Area (in lakh ha)		Production (in lakh tonnes)			
State	2022-23	2023-24	2024- 25*	2022-23	2023-24	2024- 25*
Andhra Pradesh	10.32	9.41	11.39	10.76	8.23	9.59
Assam	1.44	2.20	1.66	1.11	1.68	1.27
Bihar	4.34	4.68	4.48	4.14	3.99	4.01
Chhattisgarh	6.26	5.45	6.87	4.75	3.65	4.51
Gujarat	13.10	11.25	13.16	17.93	15.47	19.36
Himachal Pradesh	0.29	0.29	0.29	0.49	0.49	0.45
Jharkhand	7.28	7.09	8.96	7.61	7.64	9.68
Karnataka	28.26	26.09	34.07	17.57	16.69	18.88
Madhya Pradesh	56.22	51.29	45.55	62.67	59.74	54.09
Maharashtra	49.94	44.32	49.79	46.35	40.08	50.35
Odisha	8.65	9.66	5.41	4.95	5.47	3.02
Punjab	0.32	0.75	0.60	0.33	0.69	0.64
Rajasthan	54.98	54.67	54.02	36.17	33.35	38.75
Tamil Nadu	7.91	7.17	7.50	5.03	3.86	3.70
Telangana	4.43	3.30	3.54	4.97	3.61	3.83
Uttar Pradesh	27.56	30.43	21.77	28.43	31.15	23.32
Uttarakhand	0.62	0.55	0.49	0.62	0.52	0.48
West Bengal	4.57	4.42	4.39	4.51	4.33	4.25
Others	2.54	2.03	2.30	2.22	1.81	2.23
All India	289.01	275.05	276.24	260.58	242.46	252.38

^{*}As per 3rd Advance Estimates of 2024-25. Source: UPAg portal, DA&FW

Annexure-II

The State-wise allocation and release of fund under NFSNM-Pulses during last 3 years (2022-23 to 2024-25) is as under:

(central share Rs. in crore)

S.		2022-23		2023-24 2024-25			
No.	State/Uts	Allocation	Release	Allocation	Release	Allocation	Release
INO.	Andhra	Allocation	Release	Allocation	Release	Allocation	Release
1	Pradesh	20.94	0.00	26.30	6.58	29.07	18.17
	Arunachal	20.94	0.00	20.30	0.50	29.01	10.17
2	Pradesh	1.22	0.30	1.35	0.68	1.70	0.85
3	Assam	72.61	54.37	82.82	73.59	82.86	76.47
4	Bihar	24.54	6.14	23.26	17.45	59.60	56.40
5	Chhattisgarh	67.68	31.38	33.00	24.75	61.83	60.94
6	Goa	0.09	0.00	0.06	0.00	0.09	0.05
7	Gujarat	13.02	9.76	11.57	5.25	16.07	12.06
8	Haryana	4.30	1.08	5.35	1.34	5.89	2.94
	Himachal	1.00	1.00	0.00	1.01	0.00	2.01
9	Pradesh	1.73	0.86	2.43	1.82	1.93	1.44
10	UT of J & K	1.81	0.45	1.53	0.38	2.70	2.02
11	Jharkhand	20.19	0.00	28.77	7.19	28.77	14.38
12	Karnataka	83.09	54.34	97.18	97.18	116.00	86.62
13	Kerala	0.09	0.02	0.11	0.00	0.11	0.07
	UT of	0.00					0.01
14	Ladakh	0.07	0.00	0.09	0.02	0.09	0.02
	Madhya						
15	Pradesh	153.02	38.26	223.70	111.85	224.87	168.65
16	Maharashtra	68.76	34.38	103.79	77.84	100.69	77.99
17	Manipur	4.02	0.00	4.95	1.24	6.77	5.08
18	Meghalaya	0.54	0.14	0.68	0.17	0.68	0.42
19	Mizoram	0.58	0.00	0.77	0.19	0.86	0.53
20	Nagaland	3.96	1.98	6.77	5.07	6.77	6.77
21	Odisha	37.72	9.43	40.02	20.01	80.35	64.29
22	Punjab	1.15	0.00	1.43	0.33	1.79	0.89
23	Rajasthan	144.54	67.64	186.98	65.45	192.16	78.39
24	Sikkim	1.09	0.54	1.83	1.38	1.52	1.33
25	Tamil Nadu	31.09	23.32	23.02	23.01	23.24	23.25
26	Telangana	9.53	0.00	11.85	0.00	11.85	5.93
27	Tripura	1.45	0.36	1.80	0.90	1.52	0.95
	Uttar						
28	Pradesh	47.69	23.85	60.63	45.38	60.63	53.05
29	Uttarakhand	4.40	3.30	5.48	2.74	5.48	3.43
30	West Bengal	33.37	23.41	38.56	38.56	40.26	33.21
	States/UTs						
	Total	854.28	385.30	1026.08	630.36	1166.14	856.60
